

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**DAILY CAUSE LIST DATED 20.02.2020**

**In the court of the Registrar**

**11:30 A.M.**

**For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S.No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 810 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	Mapletree Leather Goods Pvt. Ltd. Vs. Savan Godiawala & Ors.	Pankaj Jain
<b>2.</b>	I.A. No. 812 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	V.S. Suresh Vs. ASK Investment Managers Ltd. & Ors.	Goutham Shivshankar
<b>3.</b>	I.A. No. 813 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	Jayant Dattatrya Mhaiskar Vs. Anil Goel & Ors.	Rajiv Shankar Dvivedi
<b>4.</b>	I.A. No. 804 of 2020 in Comp. App. (AT) No. _ of 2020	N. Sekhar Reddy & Anr. Vs. Telangana Family Club & Resorts Pvt. Ltd. & Ors.	E.V. Venugopal

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**By Order**

**-sd/-**

**Assistant Registrar**